

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB-3258/ND/2019

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd
Vs
M/s Lotus Woodtech Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 07.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manibhushan Sinha
For the Respondent : Adv. Vaibhav Kulkarni, Adv. Shweta Prabhakar, Adv. Kavita

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the petitioner submitted that he has filed rejoinder with the Registry yesterday only. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case for **28.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)